

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 444
TO BE ANSWERED ON 04.02.2020

MGNREGS IN TAMIL NADU

444. SHRI VELUSAMY P.:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the percentage of work done in various categories in Tamil Nadu State under Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS);
- (b) whether the Government has any proposal to make it mandatory that 60 per cent of works in a district under the job guarantee scheme, MGNREGS should be linked to agriculture;
- (c) if so, the details thereof;
- (d) the monitoring mechanism to be adopted for supervision of the guidelines and safeguarding the asset creation; and
- (e) the steps being taken by the Ministry to ensure that the stress on 60% minimum expenditure on farm related activity will not discourage other work?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): As per the information uploaded by the State Government of Tamil Nadu in Management Information System (MIS), the Percentage of completed and ongoing works in various categories under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is as below:

Tamil Nadu 2019-20 (as on 29.01.2020)

Work Category	Public works relating to natural resources management	Individual assets for vulnerable sections	Common infrastructure for NRLM compliant self help groups	Rural Infrastructure
Percentage of completed works	35.71	24.85	0.38	39.07
Percentage of ongoing works	34.07	25.15	0.46	40.31

(b) & (c): Para 4 (2) of the Schedule 1 of the Mahatma Gandhi NREGA provides that “ The District Coordinator shall ensure that at least 60% of the works to be taken up in a district in terms of cost shall be creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees.” In the current FY 2019-20 (as on 31.01.2020), the expenditure on Agriculture and Allied Activities is 70.32% at national level.

(d) & (e): The Ministry regularly monitors the execution of the Scheme through Management Information System (MIS), monitoring visits to the fields, review meeting at the central level, video conferencing, Empowered Committee meeting, Mid-term review meetings and geo-tagging of assets, etc.